

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.102
CP(IB)/204(AHM)2021

Proceedings under Section 94 IBC

IN THE MATTER OF:

Savitaben Gordhanbhai Thumar (Personal Gaurantor)

.....Applicant

V/s

Premraj Ramratan Laddha Liquidatorof Corporate Debator

.....Respondent

Order delivered on 27/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Rajesh Bohra, Advocate

For the Respondent : Ms. Noopur Dalal, Advocate

ORDER

At the requests of Counsel for the applicant / personal guarantor, the matter stands adjourned to 05.03.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)